

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 508/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: M/s. Legend Distilleries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391-394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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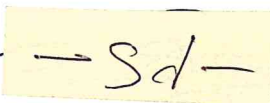
Present: Mr. Alok Krishna Agarwal, Advocate
Mr. Mayank Bhugani, Advocate
Mr. Prabhanshu Gupta, Proxy Counsel for OL

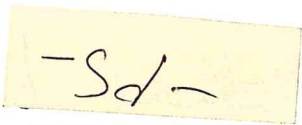
ORDER

Ld. Counsel for the Petitioner prays for an adjournment as a winding up petition against them is pending before the Hon'ble Delhi High Court and is now listed for 7th December, 2017.

Ld. Counsel submits that a total sum of Rs. 21.75 crores has already been deposited by them before the Hon'ble High Court of Delhi towards the satisfaction of their dues. Mr. Prabhanshu, Proxy Counsel for the OL in this case prays for time to seek instructions. He is directed to file an affidavit in respect to his objections, if any, giving the present status of the petitioner before the Hon'ble High Court.

To come up on 1st March, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)